the Customs Department as on January 31, 1979; and

(b) the steps being taken by Government for the disposal of these goods?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) The total value of confiscated goods ripe for disposal, lying in Customs godowns as on 31-12-1978, was Rs. 7.52 crores. Information regarding the value of such goods as on 31st January, 1979 is not readily available.

(b) The decision of Government on, the manner of disposal ol different

categories of goods which have already been communicated to the field formations, is indicatd in the statement. Instructions have also been issued to all the Collectors of Customs for ensuring expeditious disposal of all goodg ripe for disposal, in the manner prescribed.

Statement

Name of goods		Manner of Disposal
1. Metallic & Radiant Yara	• •	Sold to weavers cooperative/associations and to actual users.
2. Synthetic textiles.		Re-exported out of India.
3. Liquor	· •	disposed of to the India Tourism Development Cor- poration against their import quotas or against the quotas of other eligible hotels on the usual terms and conditions.
4. Watches		To be handed over to the H.M.T.
5. Electronic goods.		Calculators and tape-recorders to be offered to Govern- ment departments for official use and educational research institutions and universities.
		T. V. sets sold to hospitals.
6. Diamonds	· •	Rough and uncut diamonds sold by auction or tender to import licence holders against debit of their licences. Cut and polished diamonds sold for export only.
7. Gold and Silver.		Deposited in the Government Mint.
8. Indian and foreign currency	,	Deposited with the Reserve Bank for crediting to the Government.
9. Trade goods		Trade goods like chemicals, industrial raw materials, machinery parts, motor vehicle parts etc. disposed of by auction.
10. Conveyances .		Conveyances like vessels and vehicles are sold by public auction. Vessels and Indian vehicles suitable for Government departments are appropriated depart- mentally.
11. Precious and semi-precious other than diamonds.	i stones	Rough and uncut precious and semi-precious stones sold in the internal market by auction or tender to holders of import licences against debit of their licences. Cut and polished precious and semi-precious stones other than diamonds are sold internally bu auction or by tender.

Manner of Disposal of Different Categories of Goods